

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

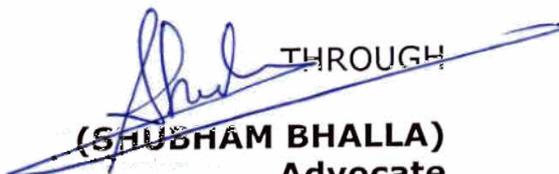
ORIGINAL APPLICATION NO. 606 OF 2018

**IN THE MATTER OF:-**

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT  
RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES

**I N D E X**

<b>S.No.</b>	<b>Particulars</b>	<b>Page No.</b>
1.	SUPPLEMENTARY AFFIDAVIT ON BEHALF OF UT CHANDIGARH	1 - 5

 THROUGH  
**(SHUBHAM BHALLA)**  
**Advocate**

D-52, Basement, Panchsheel Enclave, New Delhi - 110017.  
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PLACE: NEW DELHI  
DATE: 25.09.2025

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 606 OF 2018

**IN THE MATTER OF :-**

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT  
RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES

**SUPPLEMENTARY AFFIDAVIT ON BEHALF OF UT  
CHANDIGARH**

I, Saurabh Kumar, IFS, Director, Department of Environment, Paryavaran Bhawan, Madhya Marg, Sector 19-B, UT Chandigarh, am duly authorized to file the present affidavit on behalf of the Worthy Chief Secretary. In my official capacity, I am well conversant with the facts of the case and competent to affirm this affidavit on behalf of Respondent UT Chandigarh:

That I am the Director, Department of Environment, UT Chandigarh Administration, am filing this affidavit in the light of queries raised by this Hon'ble Tribunal on the last date of hearing dated 19.09.2025

2. That the submission on the specific queries raised on last date of hearing 19.09.2025 are as under :



*Saurabh*

Director  
Department of Environment  
Chandigarh Administration

**(A) Storm Water Drains:**

- (a) UT Chandigarh has separate systems for storm water drainage and sewerage. The Storm water drains connect to Sukhna Choe, N-Choe, and Patiala ki Rao Choe.
- (b) No sewage is discharged into storm water drains.
- (c) That currently, all 08 STPs are operational and compliant with standards, ensuring no untreated wastewater enters drains.
- (d) In case of sewer line breakage, immediate repairs are undertaken.

**(B) Dumping of Inert at Landfill Site:**

That only Inert are disposed of in sanitary landfill site, in line with SWM Rules and the inert only account around 7% of the entire MSW.

**Actual Utilization of STPs**

Location	Capacity (MLD)	Avg. Utilization (MLD)
Diggran	135	129.6
3 BRD	50	46.4
Maloya	22.5	18.0
Dhanas	7.5	4.2
Raipur Kalan - I	22.5	21.5



*[Handwritten Signature]*

Director  
Department of Environment  
Chandigarh Administration

Raipur Khurd	9.0	8.2
Raipur Kalan - II	5.0	0.9
Kishangarh	2.0	1.2
<b>TOTAL</b>	<b>253.5</b>	<b>230.0</b>

**4. Landfill Site: -**

- (a) The dumping ground is spread over 45 acres.
- (b) Out of the total 45 acres, 20 acres which was previously used for waste dumping has now been cleared. 5 lakh metric tons (LMT) of legacy waste from this area has already been bio-remediated.
- (c) That on a part of this 20 acres reclaimed land a 300 TPD wet waste processing plant and mixed waste processing plant has been set up.
- (d) Out of the remaining 25 acres, 16.72 acres have been capped and covered. The balance 8.28 acres was utilized as a sanitary landfill site for waste dumping. Approximately 8 lakh metric tons (LMT) of legacy waste from this 8.28-acre area has already been bio-remediated. While a majority of the site has been cleaned, around 55,000 metric tons (MT) of unprocessed waste accumulated during the installation of the mixed waste processing plant and due to other technical challenges. This residual waste is currently



*[Handwritten Signature]*

Director  
Department of Environment  
Chandigarh Administration

being bio-remediated on priority and is expected to be fully cleared by November 2025.

- (e) During the bioremediation of the 8.28-acre sanitary landfill site considering the ongoing daily dumping of inert waste, a new sanitary landfill site measuring 7.41 acres was developed within the 16.72 acres of land that had been previously capped and covered. This 7.41 acres site is currently being used for dumping of inert material.
- (f) A total of 13 lakh metric tons (LMT) of legacy waste has been completely bio-remediated, and currently, all municipal waste is being processed on a daily basis.

#### 5. RDF (Refuse Derived Fuel) Sale :



(a) That Municipal Corporation, Chandigarh has given contract to different companies/agencies for bio-mining of legacy waste, who in turn generate the RDF and sell it to the companies with whom they wish to contract.

- (b) The sale of RDF is within the scope of agencies engaged by Municipal Corporation, Chandigarh for bio-mining of Legacy waste. During the period January to August, 2025 a sale of RDF worth Rs.70 Lakhs has been reported by the respective engaged agencies.

*[Handwritten Signature]*

Director  
Department of Environment  
Chandigarh Administration.

6. That the contents of the affidavit and the status report are based on the record made available to the Deponent and are true to the knowledge of the Deponent.

*Ganesh*

**DEPONENT**  
Director  
Department of Environment  
Chandigarh Administration

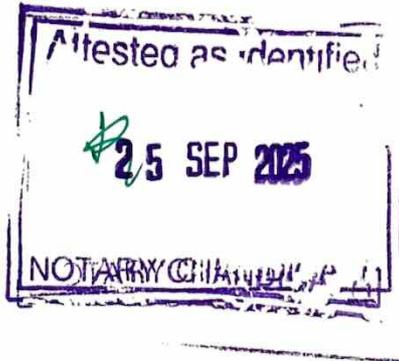
**VERIFICATION:**

I, Saurabh Kumar, IFS the deponent above named do hereby verify and declare that the facts stated in the above paras are true to my knowledge.

Verified at \_\_\_\_\_ on this \_\_\_\_\_ day of September, 2025.

*Ganesh*

**DEPONENT**  
Director  
Department of Environment  
Chandigarh Administration



*Verified that the Affidavit of AIGMA RA has been read over & Explained to the Deponent / Executant who has understood the same.*